

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
RAJYA SABHA
STARRED QUESTION NO-160
ANSWERED ON-21/12/2022

MONETARY AWARD FOR GOOD SAMARITANS

160. SHRI PABITRA MARGHERITA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the Scheme for grant of Award to the Good Samaritan who help save a victim's life in a motor accident;
- (b) the number of samaritans awarded this grant under the scheme, year-wise during last three years; and
- (c) whether Government observed an uptick in the number of good samaritan action which has increased in saving more lives due to the introduction of this scheme, and if so, the details thereof?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (c) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF THE RAJYA SABHA STARRED QUESTION NO. 160 ANSWERED ON 21.12.2022 ASKED BY SHRI PABITRA MARGHERITA REGARDING **MONETARY AWARD FOR GOOD SAMARITANS**

(a) The Ministry of Road Transport & Highways has launched a Scheme in October, 2021 for grant of Award to the Good Samaritan who has saved life of a victim of an accident involving a motor vehicle by administering immediate assistance and rushing the victim to Hospital/Trauma Care Centre within the Golden Hour of the accident to provide medical treatment. The scheme is implemented through States/UTs.

The objective of the Scheme is to motivate the general public to help the road accident victims in emergency situation, inspire and motivate others to save innocent lives. The scheme provides each Good Samaritan with cash award of Rs.5000/- and a certificate of appreciation per incident, subject to maximum 5 awards to an individual in a year.

Besides award in each case, the scheme also provides 10 National Level Awards of Rs.1,00,000/- each for the most worthy Good Samaritans from all those who have been awarded during the whole year.

The procedure including manner of providing financial assistance has been detailed in the Scheme Guidelines and the same is available in public domain on the Ministry's website - <https://morth.nic.in/schemes-projects>.

(b) & (c) It is a new road safety initiative by the Ministry of Road Transport & Highways. Till now, 19 States /UTs have been sanctioned an initial grant of Rs.5 lakhs each for implementation of the Good Samaritan Scheme. Out of this, initial grant has been released to 12 States. As per the information received from these 12 States, total number of Good Samaritan awarded till now are 80. State-wise, financial year-wise list of number of Samaritans awarded with cash award of Rs.5000/- and a certificate of appreciation per incident, is given at **Annexure - I**.

ANNEXURE REFERRED TO IN REPLY TO PART (b) & (c) OF RAJYA SABHA STARRED QUESTION NO. 160 TO BE ANSWERED ON 21ST DECEMBER, 2022 ASKED BY SHRI PABITRA MARGHERITA REGARDING **MONETARY AWARD FOR GOOD SAMARITANS.**

State-wise list of number of Samaritans awarded with cash award of Rs.5000/- and a certificate of appreciation per incident under the scheme during the last two financial year (FY) :-

Sl. No.	State	FY 2021-22	FY 2022-23
1	Andhra Pradesh	Nil	3
2	Assam	Nil	1
3	Bihar	63	7
4	Goa	Nil	Nil
5	Gujarat	Nil	Nil
6	Himachal Pradesh	Nil	Nil
7	Jammu & Kashmir	1	Nil
8	Jharkhand	Nil	Nil
9	Nagaland	Nil	2
10	Rajasthan	Nil	Nil
11	Sikkim	Nil	3
12	Tamil Nadu	Nil	Nil
Total		64	16
